

thousands. I shall certainly enquire into any specific cases of delay in disposal if the hon. Member will supply me with the particulars thereof.

### हिन्दी वैज्ञानिक शब्द संकलन बोर्ड

१७६. श्री एम० एल० द्विवेदी : क्या शिक्षा मंत्री यह बतलाने की कृपा करेंगे :

(क) हिन्दी में वैज्ञानिक शब्दों तथा शब्दावलि के संकलन के लिये सरकार द्वारा नियुक्त बोर्ड प्रथवा समिति के सदस्यों के क्या नाम हैं ।

(ख) इस बोर्ड प्रथवा समिति से सम्बन्ध विभिन्न चीजों पर अब तक कितना धन व्यय हुआ है ;

(ग) क्या कुछ समितियां या उपसमितियां भी बनाई गई हैं : और

(घ) यदि हां, तो इन पर अब तक कितना आवर्तक या अनावर्तक व्यय किया गया है या इस समय किया जा रहा है ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) to (d). A statement is laid on the Table of the House. [See Appendix VIII, annexure No. 39.]

### SEPARATE MINISTRY FOR SCHEDULED CASTES ETC.

977. Shri Rishang Keishing: Will the Minister of Home Affairs be pleased to state:

(a) the States in India where a separate Ministry for Scheduled Castes, Scheduled Tribes and other Backward Classes has been created and is functioning;

(b) the special machinery through which special funds allocated to the States by the Centre for the development of Scheduled Castes, Tribes and

other Backward Classes are generally expended; and

(c) how far co-ordination of works exists between the Commission for the Scheduled Castes, Tribes and Backward Classes under the Centre and the Ministry for the same in the State?

The Deputy Minister of Home Affairs (Shri Datar): (a) The States in which separate Departments for the welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes have been set up are:—

Assam  
Bihar  
Madhya Pradesh  
Orissa  
Bombay  
West Bengal  
Hyderabad  
Madhya Bharat  
PEPSU  
Rajasthan  
Travancore-Cochin  
Vindhya Pradesh

In some of the States mentioned above separate Ministers are in charge of these Departments; in others the Minister also holds other portfolios.

(b) In States where separate Departments exist, funds are expended through those departments. In the States where there are no separate Departments this is done by the department entrusted with the work of the development of the Scheduled Castes, Scheduled Tribes and other Backward Classes.

(c) The Commissioner for Scheduled Castes and Scheduled Tribes at the Centre to whom the hon. Member is apparently referring, advises the State Governments in all matters concerning the welfare of Scheduled Castes, Scheduled Tribes and other Backward Classes, assists them in the formation of the various welfare schemes and also uses his best endeavours to see that the schemes are properly implemented by the State Governments.